

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 46

C.P. (IB)/1797(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **30.04.2024**

NAME OF THE PARTIES: **PREMIUM TRANSMISSION PVT LTD VS**
GACTEL TURKEY PROJECTS LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. This petition has been transferred after admission of CIRP from Court no. II to Court no. I.
2. List this matter on **18.06.2024** for further consideration.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna